THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)

CP (CAA) NO. 8/Chd/Hry/2021
(2nd Motion)

Under Sections 230 to 232 of the Companies Act, 2013

In the matter of the scheme of amalgamation:

Panasonic India
Private Limited ….Transferor Company

And

Panasonic Life Solutions India
Pvt. Limited ….Transferee Company

Present through video conferencing:

Mr. Nesar Ahmad, Advocate for the petitioner companies.
Mr. Yogesh Putney, Advocate for the Income Tax Department.

Heard Mr. Nesar Ahmad, Advocate appearing for the applicant companies.

2. Order reserved.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 09, 2021
pc